

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 08.10.2018

In the court of the Registrar

11:00 A.M.

Defective Appeals

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Comp. App. (AT) No. ____ 2018 (F.No.20.09.2018/NCLAT/U R/884)	B. Subba Reddy Vs S.S Organics Ltd & Ors	Arvind Kumar

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By Order

Arvind Kumar
08/10/18

Assistant Registrar